

(RPDS) areas, where the majority of poorer sections of the society live, the States/UTs have reported to have eliminated 10641170 bogus cards and issued 8345758 additional ration cards during the period from June 1992 to June 1996. The Central Government monitors the progress of PDS and RPDS with States/UTs and reviews their functioning in periodic meetings.

(d) The Government is considering a proposal to streamline the PDS with focus on the poor in consultation with the State Governments.

[Translation]

Telephone Division in Uttar Pradesh

2546. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Union Government have received any representation/proposals from various institutions/ Government of Uttar Pradesh for setting up of a new Division of Telecommunications of Uttar Pradesh in Bareilly; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

Reservation to the Residents of Hilly District of U.P.

2547. SHRI BACHI SINGH RAWAT BACHDA : Will the Minister of WELFARE be pleased to state :

(a) whether the Union Government have received proposal to provide 27% reservation in Government services to the residents of hilly districts of Uttar Pradesh by declaring it backward area;

(b) if so, the details thereof;

(c) whether the Union Government have considered the above proposals;

(d) if so, the outcome thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). The National Commission for Backward Classes has received a representation from Sh. Harish Rawat, ex-M.P. and others requesting the Commission to direct/suggest the Central/State Government to declare the entire UP Hills area as Backward and to extend the privilege of reservation in the services of Central/State Government.

(c) and (d). At this stage the matter is under consideration of the NCBC.

[English]

Outstanding dues against Private Airlines

2548. SHRI K.C. KONDAIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of the private airlines operating domestic routes in the country;

(b) the details of the airlines out of them which have not paid the landing, parking and navigational charges to the Airport Authority of India;

(c) the amount outstanding against each of them; and

(d) the steps proposed to be taken to recover the outstanding dues?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) 7 scheduled and 19 Air Taxi Operators are at present Operating in the domestic sector.

(b) and (c). The amount of dues outstanding against each of the private airlines payable to Airports Authority of India (AAI) as on 31.5.96 on account of landing, parking and other charges is given in the attached Statement.

(d) Regular effort is made to collect the dues. Credit facilities have been stopped in the case of East West Airlines for defaulting to clear the outstanding dues. Action has also been initiated under Public Premises Eviction Act in respect of M/s Continental Aviation Pvt. Ltd.

STATEMENT

Details of Amount Outstanding from Private Airlines Payable to Airports Authority of India as on, 31.05.1996

S. No.	Name of the Party	Amount due (Rs. in lakhs)
1	2	3
1.	Aerial Services	0.02
2.	Archana Airways	0.35
3.	Continental Aviation	10.31
4.	Elbee Airlines	2.85
5.	East West Airlines	1250.82
6.	Gujarat Airways	0.17
7.	Jet Airways	150.23
8.	Jagson Airlines	0.30
9.	India International Airways	3.74
10.	Mesco	0.01
11.	Modiluft Airlines	167.23
12.	NEPC Airlines	16.37

1	2	3
13.	Sahara India Ltd.	87.47
14.	Saraya Aviation Pvt. Ltd.	0.28
15.	Skyline NEPC	52.79
16.	Trans Bharat Aviation Pvt. Ltd.	1.31
17.	UP Air	48.06
18.	VIF Airways	11.94

[Translation]

Export of Steel

2549. SHRI BRIJ MOHAN RAM : Will the Minister of STEEL be pleased to state :

(a) the target fixed for production and actual production made by the various steel plants of the Steel

Authority of India Limited during each of the last three years category-wise, plant-wise; and

(b) the details of export of steel during the last three years by the Steel Authority of India Limited country-wise, quantity-wise and category-wise?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The target fixed for production and actual production of Saleable Steel made by the four integrated steel plants of Steel Authority of India Limited (SAIL) and Special Steels by Alloy Steels Plant, Durgapur and Salem Steel Plant of the SAIL during each of the last three years category-wise, plant-wise given in the attached Statement - I.

(b) The details of export of steel during the last three years by the Steel Authority of India Limited country-wise, quantity-wise and category-wise is given in the attached Statement - II.

STATEMENT - I

Bhilai Steel Plant

Unit '000 T

Category	95-96		94-95		93-94	
	Target	Actual	Target	Actual	Target	Actual
SALEABLE STEEL						
Semis	995	1153	1005	1202	965	1146
Structurals	480	498	490	492	510	438
Bars and Rods	600	558	490	583	450	655
Rails	500	468	500	463	500	475
Plates	675	818	675	669	675	621
Saleable Steel	3250	3495	3160	3409	3100	3335

Durgapur Steel Plant

Unit '000 T

Category	95-96		94-95		93-94	
	Target	Actual	Target	Actual	Target	Actual
SALEABLE STEEL						
Semis	509	381	324	271	293	142
Structurals	165	120	155	134	140	121
Bars and Rods	250	227	250	216	240	168
Wheels and Axles	25	17	28	12	39	7
Sleepers	25	7	40	22	55	29
Fish Plates	4	2	3	4	4	4
Skelp	212	193	170	193	150	171
Saleable Steel	1190	947	970	852	920	642